SHRI MAHESWAR NAIK: May I know whether the collections on account of small savings last year have decreased in comparison with the previous year?

SHRI S. N. MISHRA: It has decreased by about Rs. 2 crores during last year.

SHRI MAHESWAR NAIK: May I know the reasons therefor?

SHRI S. N. MISHRA: The important reason seems to be the stringent conditions in the money market.

SUSPENSION OF BUILDING PLANS

•114. SHRI M. VALIULLA: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) whether the building plans of the Central Government have been suspended; if so, to what extent; and

(b) what are the reasons for the suspension?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI K. C. REDDY): (a) No, Sir. There has not been any general suspension of the building programme. The necessity for the new buildings is however being closely examined by the Economy Board of the Works, Housing and Supply Ministry in pursuance of the economy drive.

(b) Does not arise.

SHRI M. VALIULLA: May I know whether the Finance Ministry has sent a circular letter to more or less suspend the building programme?

SHRI K. C. REDDY: As I have already indicated, there has been no blanket order of that kind. Pursuant to the economy drive which the Government of India has undertaken we want to scrutinise which of the works for which budget allotments have been made could be proceeded with or could be postponed. So a constant scrutiny goes on and each Ministry of the Government of India has got an Economy Board which examines the various items of expenditure. After that scrutiny is over, they come to some conclusion themselves. The matter is then referred to the Finance Ministry. It is in that way that we decide whether to go ahead with a particular programme or not, even a programme for which budget allotment has been made in the budget as approved by the two Houses.

to Questions

SHRI M. VALIULLA: May I know-how much the Ministry is going to save as a result of this economy drive?

SHRI K. C. REDDY: It is too early to say anything definite about that.

SHRI M. VALIULLA: Have they not come to some tentative conclusions as to what they should do with regard to the construction of buildings?

SHRI K. C. REDDY: As I have already indicated we are taking up building after building for scrutiny as to whether to go ahead with that particular building or not. So it is not possible to give any figures now or say anything specifically.

SHRI B. V. (MAMA) WARERKAR: May I know whether the project for building a broadcasting house in Bombay has been suspended and if so for what reasons?

SHRI K. C. REDDY: I have no definite information about that. In the first place the administrative Ministry must take a decision, in this case, the Information and Broadcasting Ministry. I do not know what decision they have taken.

चल सम्पत्ति सम्बन्धी समझौते का क्रियान्वयन

⁴ ११४. श्री नवाब सिंह चौहानः क्या पुनर्वास तथा अल्गसंख्यक-कार्यमंत्री यह बताने की कुंधा करेंगे कि:

(क) क्या यह सच है कि भारत-पाकिस्तान चल सम्पत्ति समझौते के भ्राघार